

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:3308
ANSWERED ON:11.12.2000
IMPORT OF COCONUT .
CHANDRAKANT BHAURAO KHAIRE

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government propose to import coconuts from some foreign countries;
- (b) if so, whether the Government also propose to import edible oils to protect the interests of coconut farmers in the country;
- (c) if so, the details thereof; and
- (d) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SHRIPAD Y. NAIK)

(a) to (d): Presently import of coconut other than desiccated coconut is restricted from countries other than SAARC. The import of edible oils is under OGL. However, import of copra and coconut oil is canalised through State Trading Corporation of India Limited and Hindustan Vegetable Oil Corporation Limited. During the year 1999-2000, India imported Vegetable oils (edible) to the tune of Rs.7983.80 crore. The customs duties on edible oils have been generally increased on 21st November, 2000, which would, inter alia, protect the interest of coconut farmers in the country.